

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 67/MP/2018

Subject : Petition for relaxation of cut-off date of Vallur Thermal Power Station (3 x 500 MW) of NTECL

Petitioner : NTPC Tamil Nadu Energy Company Ltd.

Respondent : AP Transmission Corporation Ltd & ors.

Date of hearing : **23.1.2019**

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member

Parties present : Shri M.G.Ramachandran, Advocate, NTPC
Ms. Ranjitha Ramachandran, Advocate, NTPC
Ms. Anushree Bardhan, Advocate, NTPC
Ms. Poorva Saigal, Advocate, NTPC
Ms. Tanya Sareen, Advocate, NTPC
Shri Pulkit Agarwal, Advocate, NTPC
Shri Shubham Arya, Advocate, NTPC
Shri Patanjali Dixit, NTPC
Shri Nishant Gupta, NTPC
Shri Arun Nair, NTECL
Shri S. Vallinayagam, TANGEDCO
Ms. Shilpa Samant

Record of Proceedings

Learned counsel for Respondent, TANGEDCO prayed for adjournment in the matter. Due to paucity of time, the Commission adjourned the hearing.

2. Matter shall be listed for hearing in due course for which separate notice shall be issued to the parties.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

